

F. No. 01(01)/Tour/CESTAT/2024  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

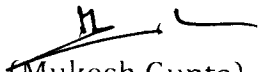
Date: 06.12.2024

**TOUR ORDER No. 56 OF 2024**

Hon'ble President is pleased to order the following tour:

Sl. No.	Member	From/To	Period	Reason
1.	Mr. C. L. Mahar, Hon'ble Member (Technical)	Ahmedabad to Mumbai	From 16.12.2024 to 18.12.2024	To attend the Court of Chief Judicial Magistrate, Esplanade, Mumbai for tendering evidence in a DRI case of Mrs. Prabha D. Agrwal in Criminal Case No. 243/CW/1996-DRI.

By Order,

  
(Mukesh Gupta)  
Deputy Registrar

Copy to:-

1. SPS to Hon'ble President, CESTAT, New Delhi.
2. SPS to Hon'ble Senior Member, CESTAT, Ahmedabad.
3. SPS to Mr. C. L. Mahar, Hon'ble Member (Technical), CESTAT, Ahmedabad.
4. Deputy/Assistant Registrar, CESTAT, Ahmedabad.
5. Accounts/Care taking Section, CESTAT, New Delhi.
6. Website/Office copy.